

COMMITTEE ON PUBLIC UNDERTAKINGS

PAPERS RE. SEVENTY-FIRST REPORT

SHRI RAM SURAT PRASAD (Bansgaon): I beg to lay on the Table a statement showing replies to the recommendations included in Chapter V of the Seventy-first Report of the Committee on Public Undertakings on Action Taken by Government on their Fiftieth Report on Fertilizer Corporation of India Limited (Marketing and Distribution) which were not furnished by Government in time for inclusion in the Report.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following nine Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 15th April, 1976:—

- (1) The Indian Lighthouse (Amendment) Bill, 1976.
- (2) The Warehousing Corporations (Amendment) Bill, 1976.
- (3) The High Court at Patna (Establishment of a Permanent Bench at Ranchi) Bill, 1976.
- (4) The Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Amendment Bill, 1976.
- (5) The Departmentalisation of Union Accounts (Transfer of Personnel) Bill, 1976.
- (6) The Standards of Weights and Measures Bill, 1976
- (7) The Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund Bill, 1976.

(8) The Beedi Workers Welfare Fund Bill, 1976.

(9) The Betwa River Board Bill, 1976.

12.10 hrs.

PUBLIC ACCOUNTS COMMITTEE

174TH, 178TH, 194TH, 219TH, 221ST,
222ND & 223RD REPORTS

SHRI H. N. MUKERJEE (Calcutta—North-East): I beg to present the following Reports of the Public Accounts Committee:—

- (1) Hundred and Seventy-fourth Report on Cash Assistance—Paragraphs 30 and 31 of the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Civil) relating to the Ministry of Commerce.
- (2) Hundred and Seventy-eighth Report on Cash Assistance for Export of Man-made Fabric—Paragraph 29 of the Report of the Comptroller and Auditor General of India for the year 1972-73 Union Government (Civil) relating to the Ministry of Commerce
- (3) Hundred and Ninety-fourth Report on Import of Textile Machinery—Paragraph 31 of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union Government (Civil) relating to the Ministry of Commerce
- (4) Two Hundred and Nineteenth Report on Customs Receipts—Paragraphs of the Report of the Comptroller and Auditor General of India for the year 1973-74, Union